

29.11.2004

Hon. Mr. S. C. Chaudhary, A.M.

Shri D. Tiwari proxy counsel for Shri R. Verma, learned counsel for the applicant prays that the OA may be dismissed as not pressed. Accordingly, the OA is dismissed as not pressed.

Shri N.C. Nishad, learned counsel for the respondents has sent illness slip.

Learned counsel for the applicant is directed to inform Shri N.C. Nishad, learned counsel for the respondents accordingly.

S. Chaudhary
A.M.

for